

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1168/(MAH)/2017  
 CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: Dhandhania & Sons  
 V/s.  
 Pittie Polymers Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

**CP No. 1168/I&BP/NCLT/MB/MAH/2017**

None present. List this matter on 18.07.2017 with a direction to Registry to  
 inform the Petitioner next date of hearing.

Sd/-

**V. NALLASENAPATHY**  
 Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)